

- (2) Annual Report of the Lubrizol India Limited, Bombay, for the year 1968-69 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT—3552/70*]

**Review and Annual Report of the Singareni Collieries Co. Ltd.**

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI JAGANATH RAO) : I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi version) under sub-section (1) of section 619A of the Companies Act, 1956 :—
- (i) Review by the Government on the working of the Singareni Collieries Company Limited, for the year 1968-69.
  - (ii) Annual Report of the Singareni Collieries Company Limited, for the year 1968-69 along with the Audited Accounts. [*Placed in Library. See No. LT— 553/70*]

**Aluminium (Control) order 1970**

- (2) A copy of the Aluminium (Control) Order, 1970 (Hindi and English versions) published in Notification No. S.O. 1103 in Gazette of India dated the 20th March, 1970 under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [*Placed in Library. See No. LT— 3554/70*]

**Agricultural Refinance Corporation Regulations, Central Excise Rules, Notification of the Customs Act.**

THE MINISTER OF SUPPLY AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI R. K. KHADILKAR) : On behalf of Shri P. P. Sethi, I beg to lay on the Table—

- (1) A copy of the Agricultural Refinance Corporation (Issue and Management of Bonds) Regulations, 1969, published in Gazette of India

dated the 25th April, 1970, under sub-section (5) of section 46 of the Agricultural Refinance Corporation Act, 1963. [*Placed in Library. See No. LT—3555/70*]

- (2) A copy of the Central Excise (Excise Amendment) Rules, 1970 (Hindi and English Versions) published in Notification No. G.S.R. 689 in Gazette of India dated the 2nd May, 1970, under section 38 of the Central Excises and Salt Act, 1944. [*Placed in Library. See No. LT— 3556/70*]
- (3) A copy of Notification No. S.O. 1542 (Hindi and English versions) published in Gazette of India dated the 2nd May, 1970, under section 159 of the Customs Act, 1962, together with an explanatory memorandum. [*Placed in Library. See No. LT—3557/70*]

**The Customs and Central Excise Duties Export Drawback Amendment Rules and Notifications**

- (4) A copy each of the following Notification under section 159 of the Customs Act, 1962 and section 38 of the Central Excises and Salt Act, 1944 :—
- (i) The Customs and Central Excise Duties Export Drawback (General) Nineteenth Amendment Rules, 1970 (Hindi and English versions) published in Notification No. G.S.R. 640 Gazette of India dated the 18th April, 1970.
  - (ii) The Customs and Central Excise Duties Export Drawback (General) Eighteenth Amendment Rules, 1970 (Hindi and English versions) published in Notification No. G.S.R. 641 in Gazette of India dated the 14th April, 1970.
  - (iii) The Customs and Central Excise Duties Export Drawback (General) Eighteenth Amendment Rules, 1970 (Hindi and English versions) published in Notification No. G.S.R. 642 in Gazette of India dated the 18th April, 1970.

[Shri R. K. Khadilkar]

- (iv) G.S.R. 643 published in Gazette of India dated the 18th April 1970 containing corrigendum to Notification No. G.S.R. 101 dated the 17th January, 1970. [Placed in Library. See No. LT-3558/70]
- (v) The Customs and Central Excise Duties Export Drawback (General) Twentieth Amendment Rules, 1970 (Hindi and English versions) published in Notification No. G.S.R. 660 in Gazette of India dated the 25th April, 1970. [Placed in Library. See No. LT-3562/70]
- (vi) The Customs and Central Excise Duties Export Drawback (General) Twenty-first Amendment Rules, 1970. (Hindi and English versions) published in Notification No. G.S.R. 661 in Gazette of India dated the 25th April, 1970. [Placed in Library. See No. LT-3563/70]

**Tripura Foodgrains Movement Control Amendment and Sugar Amendment Order**

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : I beg to lay on the Table a copy each of the following Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955 :—

- (1) The Tripura Foodgrains Movement Control (No. 2) Amendment Order, 1970 (Hindi version) published in Notification No. G.S.R. 427 in Gazette of India dated the 25th April, 1970. [Placed in Library. See No. LT-3564/70]
- (2) The Sugar (Price Determination) Third Amendment Order, 1970 (Hindi and English versions) published in Notification No. G.S.R. 644 in Gazette of India dated the 23rd April, 1970, [Placed in Library. See No. LT-3565/70]

12.06 hrs.

ASSENT TO BILL

SECRETARY : Sir, I lay on the Table the Finance Bill, 1970 passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 15th May, 1970.

12.07 hrs.

STATEMENT RE: STRIKE BY RAILWAY FIREMEN AT MADRAS

MR. SPEAKER : He may lay it on the Table.

THE MINISTER OF RAILWAYS (SHRI NANDA) : I lay the statement on the Table.

Statement

On the Southern Railway there are two Sectional Unions viz. The All India Loco Running Staff Association and the Southern Firemen's Council which draw their membership from a few categories of Railway staff such as the Loco Drivers, Shunters, Firemen etc. These associations have not been recognised by the Railway Administration in consonance with the accepted policy of the Railways to avoid multiplicity and fragmentation of Unions. There are two recognised Unions on the Southern Railway who represent all categories of Railwaymen on the Southern Railway including the Loco Running Staff.

The unrecognised Sectional Unions on the Southern Railway referred to above have, in the past also, on two occasions (in January and July '68) caused disruption to traffic in pursuance of their demands most of which were already under negotiation with the recognised Unions.

The present agitation started off with a hunger Satyagraha from 4th May '70 to 7th May '70. On the 10th of May 1970, a large number of employees *en masse* presented sick reports to the Loco Foremen concerned,